

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 89(ND)12  
CA. NO.

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016**

**NAME OF THE COMPANY:** M/s. Mr. Suresh Kumar & Ors. V/s. M/s. AdvanceTherapeutics  
Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	MR. ARUN SAGENA	ADV	Petitioners	Nalini
2.	MS. NALINI	ADV		
3.	Ms Ishita Srivastava	ADV	Respondents	Ishita

**ORDER**

The proposal for settlement has been given by the petitioner to the respondents. Ld. Counsel for the respondent confirms the same and states the same is likely to be accepted.

2. In view of the same, re-notify this case on 19.08.2016.

Sd/-  
(Ina Malhotra)

Member (Judicial)

Sd/-  
(R Varadharajan)

Member (Judicial)